

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.312

IA-4253/2022 IA-3996/2022 IA-5281/2022

In

IB-1084(ND)/2019

IN THE MATTER OF:

M/s. HDFC ERGO General Insurance Company Ltd.

.... **APPLICANT/PETITIONER**

Vs.

M/s. Prime Infra Park Pvt. Ltd.

.... **RESPONDENT**

SECTION

U/s 9 IBC code 2016

Order delivered on 16.01.2023

CORAM:

SHRI ATUL CHATURVEDI
MEMBER (TECHNICAL)

SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)

PRESENT:

For the Applicant

: Mr. Gautam Singhal, Advocate in IA-5281/2022

For the Respondent

: Ms. Swati Dalmia a/w Mr. Orijit Chatterjee a/w Ms. Dipti Das, Mr. Deep Morabia, Mr. Shubham Raj i/b Fox Mandal & Associates, Advocates for Respondent No. 3 in IA/5281/2022- Mr. Anil Mehta, Liquidator of Pratibha Industries Limited

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 21.02.2023.

Sd/-

(Court Officer)